(b) if so, whether Government propose to take to start cocoa processing units in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir. Although accurate statistics are not available, it is estimated that presently there is a surplus of about 700 tonnes of cocoa beans in view of the large expansion under cocoa cultivation in recent years.

(b) According to available information, the State Government of Kerala is considering to establish cocoa processing units in public sector.

विश्व विद्यालय परिसरों में नशीले पदार्थों का सेवन

1864. श्री तारिक अनवर :
श्री हीरालाल आर० परमार :

क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को मालूम है कि विश्वविद्यालय परिसरों में नशीले पदार्थों के सेवन मे तेजी से वृद्धि हो रही है ;

(ख) क्या यह सच है कि समाज कल्याण पर योजना आयोग के कार्य दल ने भी इस सम्बन्ध में चिन्ता व्यक्त की है ; और

(ग) यदि हां, तो छात्र और छात्राओं को गुमराह होने से रोकने के लिए सरकार द्वारा क्या ठोस उपाय किए जा रहे है ?

शिक्षा तथा समाज कल्याण मंत्री (श्री एस० बी० चह्वाण) :(क) चुने हुए विश्वविद्यालयों में समाज कल्याण मंत्रालय द्वारा प्रायोजित अनुसंधान अध्ययनों के निष्कर्षों से पता चलता है कि केवल थोड़े अनुपात में ही छात्र सामाजिक रूप से सहनीय तम्बाकू जैसे नशीले पदार्थ के अतिरिक्त अन्य नशीली औषधियों का सेवन करते हैं । सरकार के पास ऐसी कोई आधार सामग्री नहीं है जिसके आधार पर यह कहा जा सके कि क्या नशीली औषधियों का सेवन बढ़ रहा है या नहीं ।

(ख) जी, हां । कार्यदल ने कहा है कि देश में विशेष रूप से विश्वविद्यालय परिसरों में युवको में नशीली औषधियों के दुरुपयोग की जांच की जानी चाहिए ।

(ग) समाज कल्याण मंत्रालय ने सभी राज्य सरकारो और केन्द्र शासित प्रदेश प्रशासनों को पत्र लिखे है, जिनमे उनसे अनुरोध किया गया है कि छात्रो की शराब पीने की आदत को छुड़ाने के लिए हर सम्भव प्रयत्न किया जाना चाहिए । उन्हें सलाह दी गई थी कि वे यह बात सभी विश्वविद्यालयो के नोटिस मे लाएं तथा उन्हे इस सम्बन्ध मे लगातार सतर्कता बरतने के लिए कहें । शिक्षा मंत्रालय ने भी केन्द्रीय विश्वविद्यालयों के कुलपतियो को ऐसे ही पत्र लिखे थे ।

Construction for Government Employees

1865. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whehter it is a fact that construction of Government houses for its employees has come to a halt;

(b) if so, the reasons thereof;

(c) the backlog of allotment of Government accommodation for different categories;

(d) whether Government has got any time-bound programme of construction of houses to fully meet the demands of the employees; and

(e) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir.

(b) Does not arise.

(c) A statement showing the backlog of allotment of Govt. accommodation for different categories as on 31-10-80 is attached.

(d) and (e). Due to various constraints, it is not possible to fully meet the demands of the employees, at present.

Statement

Type	General Pool	SC	ST	Ladies Pool (Single)	Ladies Pool (Married)	Total
A	3880	1716	233	8	58	5895
B	16016	2951	178	1083	3671	23899
C	12493	1031	47	—	63	13634
D	2690	122	7	—	—	2819
E	1636	—	—	—	—	1636
EI	806	—	—	—	—	806
EII	158	—	—	—	—	158
EIII	109	—	—	—	—	109
	37788	5820	465	1091	3792	48956

Meeting of Central Board of Forestry

1866. SHRI K. P. SINGH DEO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Central Board of Forestry met at New Delhi in August, 1980 and took many decisions of far reaching importance for the prevention and growth of forestry in the country;

(b) if so, the particulars of the decisions taken; and

(c) whether the meeting considered the damage caused by the private contractors who indulge in reckless felling of tree and go much beyond the areas allotted with the connivance of the forest staff and if so, the decision taken to stop this menace.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) and (c). Amongst important decisions taken at the meeting of the Central Board of Forestry are:—

(1) Reforestation of degraded forest areas under a time bound programme.

(2) Maximum use of Food-for-Work Programme in the Forestry Sector.

(3) Toning of forest administration in States/Union Territories, proper assessment of training needs of forestry cadres, strengthening the present colleges and opening new colleges to meet these needs.